Sub: Advertisement for engagement of Driver on contractual basis in the National Green Tribunal, Principal Bench at New Delhi – reg.

Applications are invited from eligible candidates for engagement of Drivers on contractual basis for a period of three months which may be further extended depending upon the performance / requirement or as may be decided by the Competent Authority, as per the following criteria.

<table>
<thead>
<tr>
<th>Name of the posts &amp; Number</th>
<th>Eligibility</th>
<th>Age limit</th>
<th>Place of assignment</th>
<th>remuneration</th>
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<tbody>
<tr>
<td>Driver – 03 (Three)</td>
<td>(i) Matriculation from a recognised board</td>
<td>Between 18 to 35 years</td>
<td>National Green Tribunal, Principal Bench, New</td>
<td>To be decided by the Competent Authority</td>
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<td>(subject to variation)</td>
<td>(ii) Possession of valid driving licence for motor cars; (iii) Experience of driving a motor car for three years or more; and (iv) Knowledge of motor mechanism (the candidate should be able to remove minor defects in vehicle)</td>
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The terms and conditions for the above engagement shall be as follows:

I. The person engaged as Driver shall perform their duties as assigned by the controlling officer from time to time.

II. One day casual leave shall be given in a month, to be availed with prior permission.

III. In special circumstances, the drivers can be called for service on holidays or duties can be assigned beyond normal working hours. The Drivers are required to mark the biometric attendance and punctuality be maintained.

IV. The period of contractual engagement shall be decided by the Competent Authority, as per the requirement.

V. National Green Tribunal, Principal Bench shall have the right to examine/review the service rendered by him.

VI. He shall perform his obligation with all necessary skills, diligence, efficiency and economy.

VII. During the term of service, he shall not engage himself in any private business of professional activity which could conflict with the interest of the Government.
VIII. He shall treat all the information as confidential and use the same only for the purpose of the performance of service.

IX. The service can be terminated at any point of time, without giving any notice and assigning any reason thereof.

X. The engaged persons, if absent from duty for more than seven days without intimation and approval of leave, shall be liable to be dismissed from engagement without giving any notice.

The Competent Authority reserves the right either to make engagement or may not proceed for engagement even though the advertisement is published.

Interested person may submit their bio-data with the particulars in the enclosed format along with relevant documents to the "Registrar General, National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi – 110001 on or before 12th December, 2018.

(Dr. Saurabh Kulshreshtha)
Registrar General

Copy to:

(1) PPS to Hon’ble Chairperson
(2) PA to Hon’ble Judicial & Expert Members
(3) PA to Ld. Registrar General
(4) Ld. Registrar of all Zonal Bench (Bhopal/Chennai/Kolkata/Pune)
(5) Ld. Deputy Registrar, PB
(6) AAO cum DDO, NGT
(7) All Section In-charge, NGT, PB
(8) Computer In-charge for uploading on the website
(9) Guard file
(10) Concerned Office File
APPLICATION FORM FOR ENGAGEMENT OF DRIVER ON CONTRACTUAL BASIS

NOTICE DATED: /12/2018

POST APPLIED FOR

1. Name ...........................................................................
   (in block letters)

2. Father’s / Husband's
   Name

3. Sex .................................................................(Male/Female)

4. Category .......................................................... General/OBC/SC/ST

5. Postal Address ..........................................................
   (for correspondence)

6. Permanent Address ..........................................................

7. E-mail id ................................................................

8. Fax No. ................................................................

9. Date of Birth .............................................................
   Years  Months  Days

10. Educational Qualifications:

<table>
<thead>
<tr>
<th>Exam Passed</th>
<th>Board/ University</th>
<th>Year of passing</th>
<th>Subjects</th>
<th>Division / Class</th>
<th>Percentage of marks</th>
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Paste recent passport size photo
11. Professional Qualification:

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<th>Exam Passed</th>
<th>Board/ University</th>
<th>Years of Passing</th>
<th>Subjects</th>
<th>Division/ class</th>
<th>Percentage of marks</th>
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12. Experience:

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<tr>
<th>Post held</th>
<th>From</th>
<th>To</th>
<th>Scale of Pay/ consolidated pay / remuneration</th>
<th>Ministry/ Departm nt</th>
<th>Subject handled (in brief)</th>
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13. Details of Driving Licence

(i) Name of the issuing Authority

(ii) Driving License No.

(iii) Valid till: ...............................................................

Any Other Information
(Additional sheet may be furnished, if required)

...............................................................

DECLARATION

I solemnly do hereby affirm and declare that the information given above is correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/ selection/ engagement, my candidature will be cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

...............................................................

Signature

Date:.................................

Place:.................................

Encl.: Self attested certificates enclosed in support of education qualifications and experience.